

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/685/(IB)/2017
NAME OF THE PETITIONER(S) : CENTRUM CAPITAL LTD
NAME OF THE RESPONDENT(S) : ORIENT GREEN POWER COMPANY LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) V.M. KARTHIK.
Represent Counsel for
Petitioner

V.M. KARTHIK

2. VISHNU MOHAN

for Respondent

V.M.

ORDER

Counsel representing both sides are present. At their request time is enlarged for hearing. Put up on 19.12.2017.

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)